

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 27.09.2017 AT 10.30 AM

TRANSFER PETITION NO.	TP No.37/HDB/2016
COMPANY PETITION/APPLICATION NO.	CP No.27/2009
NAME OF THE COMPANY	Om Shiv Shakti Iron Industries Private Limited
NAME OF THE PETITIONER(S)	Arun Kumar Kedia & (02) Others
NAME OF THE RESPONDENT(S)	Om Shiv Shakti Iron Industries Private Limited & (03) Others
UNDER SECTION	397/398

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Shri. Shreedhar Singh	Advocate	9848050514	[Signature]
Shri. Prateek Duggal	Advocate	7331109305	[Signature]

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
N. Madhusudan representing for Milind G. Gokhale Counsel for Respondent 1 to 4	Counsel	nandigammasadhusudan @ yahoo.com 9848121772	[Signature]

Heard, N.Madhusudhan, learned counsel for the respondent Nos. 1 to 4, he is stated that Shri.S.Chidambaram, learned PCS for the petitioner is not well. Post the case on 23.10.2017.


Member (Technical)


Member (Judicial)